

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 298 OF 2014**

**Dated: 4<sup>th</sup> October, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of :**

**Punjab State Power Corporation Ltd.**

**.... Appellant(s)**

**Vs.**

**M/s. GNA Udyog Ltd. & Anr.**

**.... Respondent(s)**

Counsel for the Appellant (s) : Mr. Anand K. Ganesan

Counsel for the Respondent (s) : Mr. Tajender K. Joshi for R.1

Mr. Sakesh Kumar for R-2

**ORDER**

We have heard learned counsel for the appellant for some time.

List the matter for further hearing on **25.10.2016.**

**(I.J. Kapoor )  
Technical Member**

**(Justice Ranjana P. Desai)  
Chairperson**

ts/kt